GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.2130 ANSWERED ON 08.03.2021

DEVELOPMENT OF COASTAL CIRCUIT IN KAKINADA

2130. SHRI MARGANI BHARAT:

Will the Minister of TOURISM be pleased to state:

- (a) whether it is true that Development of Coastal Circuit in Kakinada Hope Island Konaseema in Andhra Pradesh was approved in 2014-15 under PRASAD Scheme and an amount of Rs. 70 crores was also sanctioned for this purpose by the Ministry and if so, the details of the circuit;
- (b) the date on which the State Government has submitted project proposal along with the action taken by the Government on the above proposal;
- (c) whether Ministry sought any further clarification on the final DPR and if so, the details of queries and response of the State Government thereon;
- (d) the time by which the said project is likely to be completed; and
- (e) the details of amount allocated for 2021-22 for this circuit and other circuits in Andhra Pradesh?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (SHRI PRAHLAD SINGH PATEL)

(a) to (e): The project Development of Kakinada - Hope Island - Coringa Wildlife Sanctuary - Passarlapudi - Aduru - S Yanam - Kotipally was sanctioned for a total amount of Rs. 67.84 crore on 31.03.2015 under the Coastal Circuit theme of Swadesh Darshan scheme of Ministry of Tourism.

The revised proposal was submitted by the State Government on 27.03.2015 and the proposal was approved by the Mission Directorate on 30.03.2021 and by Central Sanctioning and Monitoring Committee (CSMC) on 31.03.2021. The project is complete.

Sanctioning of projects under the schemes of Swadesh Darshan and National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) of Ministry of Tourism is a continuous process.

The scheme of Swadesh Darshan is currently under review and no new projects are sanctioned under the scheme. However, the details of projects sanctioned by Ministry of Tourism in Andhra Pradesh under its schemes of Swadesh Darshan and PRASHAD are annexed.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.2130 ANSWERED ON 08.03.2021 REGARDING DEVELOPMENT OF COASTAL CIRCUIT IN KAKINADA

THE DETAILS OF PROJECTS SANCTIONED IN ANDHRA PRADESH UNDER THE SCHEMES OF SWADESH DARSHAN AND PRASHAD.

SI.	Circuit	Sanction	Name of the Project	Amt. Sanctioned
No.		Year		(Rupees in crore)
SWA	DESH DARH	ISAN SCHEM	IE .	
1.	Coastal Circuit	2014-15	Development of Kakinada - Hope Island -	67.84
			Coringa Wildlife	
			Sanctuary -	
			Passarlapudi - Aduru - S Yanam – Kotipally	
2.	Coastal Circuit	2015-16	Development of Nellore - Pulikat Lake -	49.46
			Ubblamadugu Water	
			Falls - Nelapattu-	
			Kothakoduru- Mypadu - Ramateertham -	
			Iskapalli	
3.	Buddhist Circuit	2017-18	Development of Shalihundam-	52.34
	Oncuit		Thotlakonda- Bavikonda-	
			Bojjanakonda- Amravati-	
			Anupu	
PRA:	SHAD SCHE	ME		
4.		2015-16	Development of	27.77
			Amaravati Town, Guntur	
			District as a Tourist	
			Destination	
5.		2017-18	Development of	47.45
			Srisailam Temple	
